

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (J)  
CORAM: SHRI. CHARAN SINGH, HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 16.07.2024 After Court Hall-I Hearings**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA(IBC)/1829/2023 IA (IBC)/1967/2023, IA (IBC)/207/2024 in Company Petition IB/320/2022
NAME OF THE COMPANY	Manjeera Constructions Ltd
NAME OF THE PETITIONER(S)	Catalyst Trusteeship Limited
NAME OF THE RESPONDENT(S)	Manjeera Constructions Ltd
UNDER SECTION	7 of IBC

**ORDER**

**IA(IBC)/1829/2023**

**Present:** Ld. Counsel Mr. VVSN Raju along with Ms. Meghana for the Applicant.  
Ld. Counsel Mr. Y. Surayanarayana for the Respondent.

It is stated by the Ld. Counsel for the Applicant that written submissions were e-filed. Let physical copy of written submissions be filed. Ld. Counsel for the Respondent has not filed written submissions within the time limit fixed by the Bench. **Matter is adjourned to 30.07.2024.**

**IA (IBC)/1967/2023**

**Present:** Ld. Counsel Mr. Gonugunta Murali for the Applicant.  
Ld. Counsel Mr. VVSN Raju along with Ms. Meghana for the Respondent.

**Matter is adjourned to 30.07.2024.**

**IA (IBC)/207/2024**

**Present:** Ld. Counsel Mr. Sachin Sharma for the Applicant.  
Ld. Counsel Mr. VVSN Raju along with Ms. Meghana for the Respondent.

**Matter is adjourned to 30.07.2024.**

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**